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Crl.A.No. 634 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.106 (MM) COURT NO.11 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.634 OF 2001@@
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Sardul Singh Appellant (s)

VERSUS

State of Haryana Respondent (s)
(With office report)

WITH
Crl. Appeal No.1191/2001
(With office report)

Date : 01/08/2002 These petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. R.K. Jain, Sr.Adv.
In Crl.A.634/01 Mr. Ashok Mathur,Adv.

In Crl.A.1191/01 Ms. Kawaljit Kochar,Adv.
for Ms. Kusum Choudhary,Adv.

For Respondent (s) Mr. J.P. Dhanda,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

As requested, list these matters in the week
commencing 19th August, 2002.

.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master